

Supply of Basmati Rice to Abu Dhabi

*31. DR. SHYAM SUNDAR MOHA-
PATRA:

SHRI V. GOPALSAMY:

Will the Minister of COMMERCE be pleased to state:

(a) whether the CBI has registered a case against any STC officials for supply of spurious Basmati rice to Abu Dhabi Municipality;

(b) if so, what are the details thereof;

(c) what are the names and designation of the officials involved in the racket;

(d) whether these officials have been placed under suspension, if not, what are the reasons therefor; and

(e) what steps are being taken to cleanse STC from corruption /mismanagement?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH): (a) Yes, Sir. A case-regarding attempt/conspiracy to cheat has been registered by the C.B.I, but no names have been mentioned.

(b) and (c) The matter is still under investigation.

(d) and (e) Action, if any, will be taken on the basis of findings of the investigation being carried out by CRT.

Payment of D.A. Instalments to the Central Government Employees

+32. SHRI BIR BHADRA PRATAP
SINGH;

SHRI SYED AHMAD HASHMI:

Will the Minister of FINANCE be pleased to state:

(a) what is the number of D.A instalments which have become due for payment to the employees of the Central Government at present;

(b) by when these instalments are likely to be paid to the employee*; and

(c) what are the reasons for the delay in the payment of these instalments?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHAN POOJARI): (a) to (c)

Consequent on the average index crossing 592 points at the end of July, 1985, an instalment of Dearness Allowance has become due for consideration w.e.f. 1-8-1985.

Payment of each instalment of Dearness Allowance to Central Government employees and relief to pensioners costs the exchequer approximately Rs. 70 crores and Rs. 8 crores per annum respectively. Therefore, the question of payment of each instalment of Dearness Allowance has to be considered carefully with regard to their impact on the economic situation and the budget. The question of sanction for payment of this instalment is receiving the attention of the Government. It is, however, not possible to indicate any time limit for taking a decision to this regard.

बिहार में भारतीय पटसन निगम द्वारा जूट उत्पादों की खरीद

*33. श्री कल्याणपति मिश्र : क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि चालू वर्ष के दौरान बिहार में जूट उत्पादों की खरीद के लिए भारतीय पटसन निगम कितनी राशि आवंटन की गई है और उसने बिहार में अब तक कितने खरीद को केन्द्र खोले हैं ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री सुशील प्रसन्न खान) : भारतीय पटसन निगम उत्पादकों से कच्चा पटसन खरीदता है न कि पटसन उत्पाद। कच्चे पटसन की खरीद के लिए बिहार में 38 खरीद केन्द्र हैं। इनमें से 26 केन्द्र भारतीय पटसन निगम द्वारा और शेष बिहार राज्य सहकारी विपणन परिषद द्वारा चलाए जाते हैं। किसी विशेष राज्य में कच्चे पटसन की खरीद के लिए कोई विशेष राशि आवंटित नहीं की गई है। तथापि, भारतीय पटसन निगम सरकार द्वारा निश्चित न्यूनतम सांख्यिक कीमत पर आफर की जाने वाली कच्चे पटसन